Office Order

Consequent on their promotion as Assistant on ad hoc basis in terms of the Department of Personnel and Training's O.M. No. 11/1/2015-CS.II (B) dated 12.02.2015 and this Ministry's Office Order of even number dated 16.02.2015, the President is pleased to appoint the following regular UDCs of the Select List Year 2003 (extended) of CSCS borne on the cadre of Ministry of Corporate Affairs, to the post of Assistant of CSS on ad-hoc basis initially for the period up to 30.06.2015 or until further orders or till regular Assistants become available, whichever is latest, in the pay scale of PB-2 ₹.9500-34800 + Grade Pay ₹.4600 with effect from the forenoon of 16.02.2015:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri R.S. Bish</td>
</tr>
<tr>
<td>2.</td>
<td>Smt. Kiran Narula</td>
</tr>
<tr>
<td>3.</td>
<td>Shri Sunil Kumar Sharma</td>
</tr>
<tr>
<td>4.</td>
<td>Shri Niraj Kumar</td>
</tr>
</tbody>
</table>

2. The ad-hoc appointment of the above mentioned officials is subject to the following terms and conditions stipulated in O.M. No. 11/1/2015-CS.II (B) dated 12.02.2015 issued by the DoPT and all other conditions prescribed by the DoPT for ad hoc appointment from time to time:
   i) The ad-hoc appointment shall not confer on the appointees any right to continue in the grade indefinitely or for inclusion in the select list or to claim seniority in the Assistant Grade of CSS.
   ii) Ad-hoc appointments may be terminated at any point of time without giving any reason therefore.
   iii) The ad-hoc appointee would attend and qualify the mandatory training as and when nominated by CS.I (Training) Section of DoPT, (if not already done), failing which they shall have no claim for inclusion in the regular select list of Assistant.

(Shitish Kumar)
Under Secretary to the Govt. of India

1. Officials concerned
2. Cash Section, Ministry of Corporate Affairs
3. Pay and Accounts Officer, Ministry of Corporate Affairs
4. General Branch/Vigilance/Library Section
5. Under Secretary, CS-II (B) Branch, Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their OM No. 11/1/2015-CS.II (B) dated 12.02.2015.
6. e-Governance Cell, MCA with the request to upload the order on the website under the category “Promotions”
7. Personal File/Service Book of the officials
8. Guard File